

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/3185/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri D. K. Das,
District & Sessions Judge,
Morigaon.

Dated Guwahati the 7th June, 2018.

Sub: **Casual Leave.**

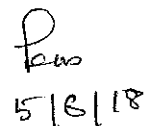
Ref:- Your letter No. DJM/ 3152, dated 02.06.2018

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1 (one) day Casual Leave on 02.06.2018, has been granted/~~rejected~~.

Yours faithfully,


JOINT REGISTRAR (VIGILANCE)


Pew
5/6/18